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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/455/ (IB)/2017
NAME OF THE PETITIONER(S) : PAHARPUR COOING TOWERS LTD
NAME OF THE RESPONDENT(S) : DALMIA CEMENT BHARAT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. RAMASWAMY MEYYAPPAN
(for Raj Kumar Jhabath)

Petitioner

Mr. Ramaswamy

2. Arinash Krishnan Ravi

Respondent
ORDER

Arinash

(Counsel for petitioner present. Counsel for respondent caused appearance and prayed time for filing counter. Counsel for petitioner is directed to file an affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016 within one week. Counsel for respondent is directed to file counter within one week by providing a copy to the other side. Put up on 06.07.2017 at 02.30 P.M.

S. Vijayaraghavan.
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))